RAJYA SABHA
UNSTARRED QUESTION NO. 2009

TO BE ANSWERED ON THE 6TH AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

MODERNIZATION OF POLICE FORCES UNDER SMART POLICING INITIATIVE

2009 #   DR. KALPANA SAINI:

Will the Minister of Home Affairs be pleased to state:

(a) the major steps taken so far to modernize the police forces by adopting the principles under "SMART Policing";

(b) the current status of Crime and Criminal Tracking Network & System (CCTNS) and Integrated Command and Control Centre (ICCC);

(c) the innovative efforts being made by Government to integrate Artificial Intelligence (AI), surveillance systems and cyber security tools into the police system; and

(d) whether Government is providing any special financial or technical assistance to the States and Union Territories to adopt the SMART Policing model?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a): "Police" is a State subject as per the Seventh Schedule of the

Constitution of India and the efforts of the States/Union Territories (UTs) to

equip and modernize their police forces are being assisted under the

scheme of "Assistance to States & UTs for Modernization of Police

(ASUMP)" under the Umbrella scheme of Modernization of Police Forces (MPF). The objective of the scheme is to equip the State/UT police forces adequately through development of relevant infrastructure. The focus of the scheme is to strengthen police infrastructure at cutting edge level by equipping with latest technology, weaponry, communication equipment etc. along with construction of police infrastructure such as police stations.

(b): In order to facilitate police in States/ UTs with a common platform for filing reports, collecting and sharing information on crimes and criminals at national level, the Ministry of Home Affairs (MHA) has implemented Crime and Criminal Tracking Network and Systems (CCTNS) under which 17,712 police stations across the country have been covered. A total of 35.24 Cr. crime/criminal records available at national level.

(c): To meet the emerging challenges and to deliver effective and timely responses, the police in India have adopted the concept of SMART Policing. It compasses the entire range of policing activities e.g cybercrime prevention, drug de-addiction, capacity building with latest equipment, countermeasures against left wing extremist and protection of vulnerable sections of society.

(d): Each year, State/UT Governments are to formulate the Action Plans as per their requirements and strategic priorities including equipment/infrastructure requirement for SMART policing. These Action Plans are considered by the High-Powered Committee (HPC) in the Ministry. Subsequently, funds are released to the States/UTs in accordance with the release guidelines issued by the Department of Expenditure, Ministry of Finance from time to time.

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